

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.200/2017  
IN  
CP (IB) No.03/Chd/CHD/2017**

In the matter of:

M/s Hind Motors Mohali Pvt. Ltd. ....Petitioner/Corporate Debtor.

Present: Mr.Kamal Satija, Advocate for the Liquidator.  
Mr.Anil Kumar Aggarwal, Advocate for Mr.Ashish Mohan  
Gupta, Ex-Director respondent No.1.

For the reasons stated in the order of even date in CP (IB)  
No.06/Chd/CHD/2017, copy of which is enclosed, the matter be listed on  
23.01.2018.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

January 09, 2018.  
Ashwani